## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/321/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUINGDAO FUYUAN ARTS & CRAFTS CO. LTD

NAME OF THE RESPONDENT(S)

: SABARE INTERNATIONAL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2 P. NEETHE KUMAR Respondent course Forms WARAONR SPE RAM

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner prayed time for compliance of the statutory requirements as per the IB Code, 2016. Counsel for respondent submitted that there is every chance of settling the matter with the other side and they sought some time stating that the client fell sick and bed ridden. Counsel for petitioner reported that he has no objections for granting time. Considering the circumstances, time extended at request. Put up on 17.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)